

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Placement of Secretaries in the Selection Grade and Special Scale in terms of Government Order no. 9844-JK(LD) of 2024 dated 05.06.2024.

ORDER

No: 351 of 2025/RG

Dated: 07.03.2025

In pursuance of the Government Order No. 9844-JK(LD) of 2024 dated 05.06.2024 and on recommendations of the Hon'ble Committee for Appointment and Promotion of the Officers/Officials of the High Court Staff as approved by Hon'ble the Chief Justice, the retrospective placement/promotion of Secretaries in the Selection Grade of Secretaries/Joint Registrar-cum-Secretaries (PB-3 15600-39100 + Grade Pay 7600, revised pay scale w.e.f 01.01.2016 Level 12 78800-209200) and the Special Scale/Additional Registrar-cum-Secretaries (PB-4 37400-67000 + Grade Pay 8700, revised pay scale w.e.f 01.01.2016 Level 13 123100-215900) is ordered in the following manner:-

- i. Shri Chuni Lal, Additional Registrar-cum-Secretary (Retired) shall be deemed to have been placed in the Special Scale of Secretaries (Additional Registrar-cum-Secretary) with effect from 28.07.2012 instead of 28.07.2013.
- ii. Shri Mohd Latif Beigh, Additional Registrar-cum-Secretary (Retired) shall be deemed to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f. 28.07.2010 instead of 05.04.2011 and in the Special Scale of Secretaries (Additional Registrar-cum-Secretary) w.e.f. 28.07.2012 instead of 28.07.2013.
- iii. Shri D.K Maini, Secretary Entry Level (Retired) shall be deemed to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f. 28.07.2010.

However, his claim for placement in the Special Scale of Secretaries (Additional Registrar-cum-Secretary) is rejected as he has not acquired requisite experience of 04 years as Secretary Selection Grade/Secretary Entry Level, till the date of his superannuation.

- iv. Shri Tarsem Kumar Arora, Registrar (Retired) shall be deemed to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f 01.02.2011 instead of 01.04.2012 and in the Special Scale of Secretaries (Additional Registrar-cum-Secretary) w.e.f. 28.07.2012 instead of 28.07.2013.
- v. Shri Satinder Singh, Registrar Recruitment shall deem to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f 01.10.2011 instead of 01.04.2012.
- vi. Shri Tasaduq Hussain Qadiri, Additional Registrar-cum-Secretary shall deem to have been placed in the Selection Grade of

Secretaries (Joint Registrar-cum-Secretary) w.e.f 28.07.2012 instead of 28.07.2013.

- vii. Shri Anil Kumar Raina, Additional Registrar-cum-Secretary, shall deem to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f 28.07.2012 instead of 28.07.2013.
- viii. Shri R.S Billoria, Joint Registrar-cum-Secretary (Retired) shall be deemed to have been placed in the Selection Grade of Secretaries (Joint Registrar-cum-Secretary) w.e.f 28.07.2012 instead of 28.07.2013.

By Order

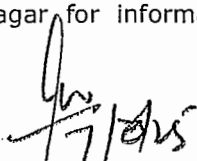

(Shahzad Azeem)
Registrar General

No:- 12257-⁸⁰/RG/GS

Dated:- 07.03.2025

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Registrar Rules, High Court of J&K and Ladakh, Jammu;
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
6. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar
7. CPC e-Courts, High Court of J&K and Ladakh for information;
8. Concerned Officers _____;
..... for information and necessary action.
9. Director Finance, High Court of J&K and Ladakh, Jammu;
10. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
11. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the High Court Website for information of all the concerned.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
13. Order File.


Registrar General